

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

04.09.2017

O.A./260/424/2010

HARAMOHAN MOHARANA

-V/S-

INCOME TAX

ITEM NO:26

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>Heard Mr. B. Panda Ld. Counsel appearing for the applicant and Mr. S. Behera, Ld. SCGPC for the UOI. Mr. Panda submitted that the matter has become infructuous and seeks to withdraw the same. The prayer is allowed. Accordingly, the O.A. is disposed of being infructuous.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">kb</p>